GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS LOK SABHA UNSTARRED QUESTION NO. 1642 TO BE ANSWERED ON 29TH JULY, 2021

INDIAN PORTS BILL

1642. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether it is a fact that every coastal State is opposing the Indian Ports Bill and if so, the details thereof;
- (b) whether the Government called for comments/ suggestions/opinion of States on the above Bill;
- (c) if so, the details of view/comments/opinion received from various States, State-wise; and
- (d) whether the Government is contemplating to withdraw the above said Bill?

ANSWER

MINISTER FOR PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (d) In the course of new legislation, the Ministry had circulated the draft Indian Ports Bill 2020 for seeking inputs from all stakeholders viz. State Governments, State Maritime Boards, major ports, General Public etc. The feedback/ suggestions on the draft Indian Ports Bill, 2020 as received from the concerned stakeholders were carefully examined by this Ministry and suitably incorporated in the draft Indian Ports Bill, 2021.

The present version of the Indian Ports Bill, 2021 has also been circulated to all stakeholders to provide comments. The draft of the Bill was also discussed in Maritime State Development Council (MSDC) meeting held on 24.06.2021. Comments of some of the State Governments are still awaited. The proposed legislation is still under consultative stage.
